

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1263
ANSWERED ON:23.07.2002
RELEASE OF FUNDS TO PANCHAYATS
KANTI SINGH

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the funds released to Panchayati Raj Institutions during the Ninth and Tenth Plan and State-wise;
- (b) the total share of funds released against allocation of funds to Bihar during each of the Plan period;
- (c) whether it is fact that the Union Government have been withholding the funds of the Plan periods; and
- (d) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF RURAL DEVELOPMENT (SHRI SHANTA KUMAR):

(a) Funds released by the Ministry of Rural Development to the Panchayati Raj Institutions during the Ninth and Tenth Plan under the Employment Assurance Scheme (EAS) and JawaharGram Samridhi Yojana (JGSY) are given below in Statement-I and II. The Sampoon GrameenRozgar Yojana (SGRY) was launched in September, 2001 after merging the JGSY and the EAS. However, the ongoing JGSY and EAS were continued as part of the SGRY during the 2001-2002. These two Schemes (i.e. JGSY and EAS) stand fully merged with the SGRY in the current financial year. Funds released by the Ministry of Finance on the recommendations of the Tenth and Eleventh Finance Commission are given below in Statement-III.

(b) The total funds released to Bihar during Ninth Plan JGSY and EAS, during Tenth Plan period under SGRY and funds released as recommended by the Tenth Finance Commission (TFC) and Eleventh Finance Commission (EFC) are given below in Statement-IV.

(c) and (d) As per the Guidelines for release of Local Body Grants recommended by the Tenth and Eleventh Finance Commissions, funds are to be released to States that, inter-alia, have held Panchayat Elections. Since Panchayat Elections were held in Bihar only in April, 2001, TFC and EFC Grants could not be released during the years from 1997-1998 to 2000-2001.